

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

CP No. 10/59/HDB/2018
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Gireesh Kumar Sanghi

...Petitioner

AND

sanghi Industries Ltd

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Yogesh Jagia, along with Mr Harshit Ratra, for company petitioner present physically.

Learned Counsel Mr Venkata Vardhan, for Respondent No.2 present through Video Conference.

Heard the reply submissions of the respondent no.2 and the rebuttal submissions have concluded by the learned counsel Mr Yogesh Jagia, for the petitioner.

Both sides prayed time for filing the written submissions. Let the same be filed by 04.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)